## Name of the corporate debtor: Parikh Fabrics Private Limited; Date of commencement of liquidation

Sl.	Name of creditor	Identificatio	Details of claim received		
No.		n No.	Date of receipt	Amount claimed	Amount of ( admitted
1	B Uma Rani	5	15-02-20	300000	
2	Neha Security Services	14	17-02-20	250412	
3	Mohammed Abdullah	15	17-02-20	14246	
4	A. Suresh	16	17-02-20	24192	
5	Alladi Das	17	17-02-20	21840	
6	Pindi Chenchaiah	18	17-02-20	23890	
7	K.Mastanaiah	19	17-02-20	22720	
8	Narayana Prasad		19-02-20	23444	
9	Sujatha Knitters	20	18-02-20	332384	
10	Spoton Logistics P Ltd.	26	19-02-20	165039	
11	Grow Beckert	27	19-02-20	82836	
12	Bread & Boxer AB	29	20-02-20	292343	
13	Soloman Textiles	31	20-02-20		
14	Aashirvad Poly Print	32	20-02-20	60576	

## Annexure-6

: 20.01.2020; List of stakeholders as on: 20.02.2020

## List of operational creditors (other than Workmen, Employees and Gov

Deta	ails of claim admitted			
claim	Nature of claim	Amount covered by lien or attachment pending	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee
300000	Supply & Services		NA	0
250412	Supply & Services	0	NA	0
14246	Supply & Services	0	NA	0
24192	Supply & Services	0	NA	0
21840	Supply & Services	0	NA	0
23890	Supply & Services	0	NA	0
22720	Supply & Services	0	NA	0
23444	Supply & Services	0	NA	0
332384	Supply & Services	0	NA	0
165039	Supply & Services	0	NA	0
82836	Supply & Services	0	NA	0
292343	Supply & Services	0	NA	0
0	Supply & Services	0	NA	0
60576	Supply & Services	0	NA	0

## rernment Dues)

	Amount of	Amount of any mutual	Amount of c	laim	Amount of claim
% share in total	contingent claim	dues, that may be set	rejected		under verification
amount of claims		off			
admitted					
100.00%	0	0			0
100.00%	0	0			0
100.00%	0	0			0
100.00%	0	0			0
100.00%	0	0			0
100.00%	0	0			0
100.00%	0	0			0
100.00%	0	0			0
100.00%	0	0			0
100.00%	0	0			0
100.00%	0	0			0
100.00%	0	0			0
0.00%	0	0		50670	0
100.00%	0	0			0

Remarks, if any		
Claim Not submitted in		
prescribed Form along with		
Documentary Evidence		